

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5715
ANSWERED ON:30.04.2010
SUPPLY OF NUTRITIOUS FOOD
Ahir Shri Hansraj Gangaram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding the discontinuation of supply of nutritious food at Anganwadi Centres by the Self-Help Groups due to the non-payment of funds in different parts of the country:
- (b) if so, whether there has been administrative lapses on the parts of the State Governments in this regard:
- (c) if so, the details there of: and
- (d) the remedial steps taken by the Union Government .to ensure supply of nutritious food at the Anganwadi Centres?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMAN AND CHILD DEVLOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (d): Under ICDS Scheme, funds for Supplementary Nutrition Programme are provided to all the States/UTs except North Eastern States on 50:50. sharing basis. For North Eastern States, the cost sharing ratio is 90:10 between the Govt. of India and State Govt.

Funds are released to States/UTs in four or more instalments depending on the pace of expenditure by the States.

No complaints have been received from any states/UTs regarding disruption in supply of nutritious food due to non-payment of funds to Self Help Groups.